

(a) of the Rubber Act, 1947 (XXIV of 1947) and Section 4(3) of the Coir Industry Act, 1953 respectively. The appointment of non-officials as Chairman, Rubber Board, between the years 1947 to August, 1955 was by election from amongst the members of the Board.

Corruption Cases against State Trading Corporation Officers

2669. DR. SUSHILA NAYAR :
SHRI A. SREEDHARAN :
SHRI K. LAKKAPPA :

Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state :

(a) whether it is a fact that during Audit in the year 1968, some corruption cases against some officers of the State Trading Corporation of India were found ; and

(b) if so, the number of officers so involved and the action taken by Government against those Officers ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (SHRI RAM SEWAK CHOWDHARY) : (a) No, Sir.

(b) Does not arise.

Satellite for Broadcasting of Educational Programmes for Villagers

2670. SHRI K. P. SINGH DEO :
SHRI HARDAYAL
DEVGUN :
SHRI CHENGALRAYA
NAIDU :
SHRI NARAIN SWARUP
SHARMA :
SHRI RAM SWARUP
VIDYARTHI :
SHRI OM PRAKASH
TYAGI :

Will the PRIME MINISTER be pleased to state :

(a) whether it is a fact that Government have been considering a U.S. proposal to install a satellite for broadcasting educational programmes for villagers in the country ;

(b) whether the proposal has been finalised ; and

(c) if so, the details thereof ?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY AND MINISTER OF PLANNING (SHRIMATI INDIRA GANDHI) : (a) Government have under discussion and study a collaborative experiment with National Aeronautics and Space Administration (NASA) of the United States of America in which the feasibility of the direct broadcast of television signals from satellites would be tested ; the programmes to be transmitted will be entirely our responsibility.

(b) No, Sir.

(c) Does not arise.

Foreign Exchange Provided for Importing Spares of Tractors

2671. SHRI KAMESHWAR SINGH : Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state :

(a) whether it is a fact that Government provided foreign exchange for the import of spare parts for the already imported tractors in 1968-69 ; and

(b) if so, the amount of foreign exchange provided ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (SHRI RAM SEWAK CHOWDHARY) : (a) Yes, Sir.

(b) The actual imports of tractors parts during 1967-68 and 1968-69 (upto October, 1969) have been of the order of Rs. 630.0 lakhs and Rs. 491.0 lakhs respectively.

Import of Cars

2672. SHRI KANWAR LAL GUPTA : Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state :

(a) the names and addresses of the persons who imported cars from abroad during the last three years ;

(b) the cases in which Government took preliminary objection for permitting the import of cars from abroad ; and

(c) the number of cases in which cars were not allowed to be imported, giving the names and addresses of such persons ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (SHRI RAM SEWAK CHOWDHARY) : (a) Details of Customs Cleara-

nce Permits issued for the import of cars are published in the "Weekly Bulletin of Industrial Licences, Import Licences and Export Licences", copies of which are available in the Parliament Library. During 1966, 1967 and 1968, Customs Clearance Permits were issued for the importation of 1003, 1158 and 1117 cars respectively. In addition, Indian Heads of Mission returning from abroad, foreign diplomats and certain categories of foreign experts are exempted from Import Trade Control restrictions for import of their cars.

(b) and (c). During the years 1966-1967 and 1968, the number of cases in which preliminary objections were raised before Customs Clearance Permits for cars were issued and the number of applications rejected were as follows :—

Year	Number of cases in which preliminary objections raised	Number of applications rejected
1966	456	719
1967	570	658
1968	389	451

Trade Agreement with Thailand

2673. SHRI P. C. ADICHAN :
SHRI HIMATSINGKA :
SHRI S. K. TAPURIAH :
SHRI SHIVA CHANDRA
JHA :

Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state :

(a) whether an Indo-Thailand trade agreement was signed in December, 1968 ;

(b) if so, the main terms of the agreement ;

(c) the extent to which the volume of trade between India and Thailand, particularly the Indian exports to that country, is likely to increase in the light of the new agreement ;

(d) whether India's trade representation in Bangkok has been strengthened for exports of Indian goods to Thailand in terms of that agreement ; and

(e) if so, how far and in what respects India's representation has been augmented ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (SHRI RAM SEWAK CHOWDHARY) : (a) Yes, Sir.

(b) Copies of the Trade Agreement have been placed in the Parliament Library, and are available there for the information of the Members.

(c) It is too early to assess the effects of the Trade Agreement on the volume of trade between the two countries.

(d) and (e). The matter is under consideration.

खान अब्दुल गफ्फार खाँ को निमंत्रण

2674. श्री कंचन लाल गुप्त :
श्री वृज सुषण लाल :
श्री बंश नारायण सिंह :
श्री शारदा नन्द :
श्री प्रकाशवीर शास्त्री :
श्री शिव कुमार शास्त्री :
श्री जार्ज फरेन्सिज :
श्री बलराज मधोक :
श्री मणिभाई जे० पटेल :
श्री गार्डिलिंगन गोड :
श्री यशवन्त सिंह कुशावाह :
श्री देवकी नन्दन पाठेसिया :
श्री प्रोफ़ेसर लाल बेरवा :
श्री समर गुह :

क्या वॉरिंग्टन कार्य मन्त्री यह बकाने की कृपा करेंगे कि :

(क) क्या सरकार ने खान अब्दुल गफ्फार खाँ को गांधी शताब्दी समारोहों के अवसर पर भारत जाने का निमंत्रण दिया है ;

(ख) यदि हाँ, तो खान अब्दुल गफ्फार खाँ ने इस निमंत्रण का किस प्रकार का उत्तर दिया है ; और

(ग) क्या सरकार का विचार खान अब्दुल गफ्फार खाँ को पस्तूनिस्तान के निर्माण में किसी रूप में सहायता देने का है ?

वॉरिंग्टन कार्य मन्त्री (श्री विनेश सिंह) :
(क) जी नहीं ।